



Government of Jammu and Kashmir
Planning, Development and Monitoring Department
(HRM Branch) Civil Secretariat Jammu/Srinagar

NOTIFICATION

Srinagar, the 04 May, 2018

SRO 204 In exercise of the powers conferred by sub-section (1) of Section 3A of the Collection of Statistics Act, 2008 (Central), the Government of Jammu and Kashmir hereby nominate Joint Director (Central), Directorate of Economics and Statistics, J&K as "Nodal Officer" of the State, for the purposes of Statistics under the Act.

By order of the Government of Jammu and Kashmir

(Rohit Kansal), IAS

Principal Secretary to Government
Planning, Dev. & Monitoring Department

Dated: 08-05-2018

No: PD/HRM/36/2015

Copy to the:

1. Secretary Ministry of Statistics and Programme Implementation Government of India
2. Secretary to Government, Law Justice & Parliament Affairs Department
3. Director General, Economics and Statistics, J&K Jammu
4. Under Secretary to Government of India, Ministry of Home Affairs, GoI.
5. Director Archives Archeology & Museum, J&K
6. Joint Director (Central), Directorate of Economics and Statistics, J&K
7. Systems Executive, Core Computer Centre, PD&MD with the request to upload the same on the Departmental Website
8. Private Secretary to Commissioner/Secretary to Government, PD&MD for information of Commissioner/Secretary.
9. Concerned file.